

HIGH COURT OF CHHATTISGARH : BILASPUR

ENDORSEMENT

HIGH COURT OF CHHATTISGARH, BILASPUR

Encl. No. 11034/A.R.(J)/2009

Bilaspur, dated 24/08/2009

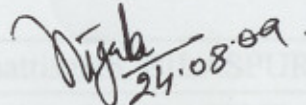
NOTIFICATION

No. 11034/A.R.(J)/2009

Bilaspur, dated 24/08/2009

As directed, henceforth all the Single Bench matters relating to Judicial Officers of the State shall be listed before the Single Bench of Hon'ble Mr. Justice Sunil Kumar Sinha.

By the order of Hon'ble the Chief Justice,

  
24.08.09

(N.D. Tigala)

Additional Registrar (Judicial)

- 10. Reader to Hon'ble Mr. Justice Rajeswar Lal Jaiswar, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 11. The Advocate General, Government of Chhattisgarh, Bilaspur.
- 12. The Registrar General, High Court of Chhattisgarh, Bilaspur.
- 13. The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
- 14. The Addl. Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 15. The Secretary, High Court Legal Services Committee, Bilaspur.
- 16. The Secretary, High Court Bar Association, BILASPUR.
- 17. The Asst. Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
- 18. The Deputy Registrar (Criminal / Civil / W.P.), High Court of Chhattisgarh, BILASPUR.
- 19. The Section Officer (Civil / Criminal / W.P. / Central Filing), High Court of Chhattisgarh, BILASPUR.
- 20. The ITC-ITC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
- 21. Case File Section, High Court of Chhattisgarh, Bilaspur.

  
N.D. Tigala  
24.08.09  
Additional Registrar (Judicial)